

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:767

ANSWERED ON:08.08.2013

POWER FROM KUDANKULAM NUCLEAR POWER PLANT

Biju Shri P. K.;Rajendran Shri C.

**Will the Minister of POWER be pleased to state:**

- (a) the details of the States to which power generated from the Kudankulam Nuclear Power Plant will be allocated;
- (b) whether the State Government of Kerala has requested additional allocation of power therefrom;
- (c) if so, the details thereof;
- (d) whether the State Government of Tamil Nadu has requested the Union Government to allocate the entire power therefrom to Tamil Nadu as an adhoc measure; and if so, the details thereof and the response of the Union Government thereto?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M.SCINDIA)

(a) : As per existing guidelines for allocation of power, the entire power to be generated from Kundakulam Nuclear Power Plant (2x1000 MW) has been allocated amongst the beneficiary States on 05,02.2004 as under:

S. No.	Beneficiary State	Power allocated (MW)
01.	Karnataka	442
02.	Tamil Nadu	925 (includes 10% home State entitlement)
03.	Kerala	266
04.	Pondicherry	67
05.	Unallocated	300
	Total	2000

(b) & (c): A request from the Government of Kerala for allocation of 500 MW power -to Kerala to be generated from Kudankulam Nuclear Power Project was received in this Ministry. Government of Kerala was informed that power had already been allocated from Kundankulam Nuclear Power Plant (2x1000 MW) amongst the beneficiary States/Union Territories including Tamil Nadu based on the guidelines for allocation of power from Central Sector Generating Stations to the States/UTs.

(d) & (e): A request from the Government of Tamil Nadu for allocation of the entire power to be generated from Kundankulam Nuclear Power Plant to Tamil Nadu was received in the Ministry of Power. Government of Tamil Nadu was informed that power had already been allocated from Kundankulam Nuclear Power Plant (2x1000 MW) amongst the beneficiary States/Union Territories including Tamil Nadu based on the guidelines for allocation of power from Central Sector Generating Stations to the States/UTs. However, 100 MW power from Unallocated quota is allocated to Tamil Nadu from the date of commercial operation of unit-I of Kudankulam Nuclear Power Project.